

†[ENQUIRY INTO COMPLAINTS AGAINST SHRI THACKERSEY, DIRECTOR, BANK OF INDIA LTD.

*74 SHRI V. M. CHORDIA Will the Minister of FINANCE be pleased to state.

(a) whether any enquiry has been made by Government regarding the complaints made by Shri V. D. Kapadia in August 1965 against Shri Thackersey, Director of the Bank of India Limited, and

(b) if so, what has been the outcome of the enquiry?]

वित्त मंत्रालय में राज्य मंत्री (श्री बी० आर० भगत) (ए) जा हा ।

(ख) जाच दून पर पना लगा निगि । यत मे काई नचाई नही हे ।

†[THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI B. R. BHAGAT) (a) Yes, Sir

(b) On investigation, it was found that there was no substance in the complaints]

TAWA, BARNA AND HALALI PROJECTS IN M.P.

*75 SHRI RAM SAHAI Will the Minister of IRRIGATION AND POWER be pleased to state

(a) whether Government propose to make available additional central assistance during the current year for financing the Tawa, Barna and Halali Irrigation Projects over and above the allocation in the State Plan, and

(b) if so, the details of the same ?

THE MINISTER OF IRRIGATION AND POWER (SHRI FAKHRUDDIN ALI AHMED). (a) and (b) The question of providing additional funds for financing the Tawa Irrigation Project is under consideration.

RURAL HOUSING SCHEME IN PUNJAB

*76. SHRI JAGAT NARAIN: Will the Minister of WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) the amount provided to the Government of Punjab under Rural Housing

† [] English translation

Scheme and the amount spent by the State Government in 1965-66; and

(b) the amount provided to the Government of Punjab during 1966-67 ?

THE MINISTER OF WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI MEHR CHAND KHANNA) (a) An amount of Rs. 15,000 was allocated but the amount spent has not been intimated by the State Government

(b) Nil

INCREASE OF MOSQUITOES IN DELHI

*77. DIWAN CHAMAN LALL Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether it is a fact that there is a great increase of mosquitoes in Delhi and New Delhi, and

(b) if so, what steps Government have taken for their eradication ?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. SUSHILA NAYAR) (a) and (b) There has been some increase of mosquitoes in Delhi and New Delhi. The National Malaria Eradication Programme is in operation in the Union Territory of Delhi since 1958. Anti-larval measures are being taken under this programme. Further remedial measures to tackle the problem are under consideration. Eradication of mosquitoes as such is, however, not envisaged.

COMPENSATION FOR PRICE RISE TO GOVERNMENT EMPLOYEES

*78. SHRI T. V. ANANDAN .
SHRI U. S. PATIL .
SHRI D. THENGARI
SHRI JAGAT NARAIN

Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 50 in the Rajya Sabha on 7th May, 1966 and state

(a) whether the scheme to give compensation in kind to Central Government Employees against price rise has since been finalised by the Government,

(b) if so, the details thereof, and

(c) what is the total extent of increase in the cost of living index since the

Second Pay Commission's Report which has not been set off by the increases granted to Government Employees (category-wise) from time to time, in the Dearness Allowance payable to them?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI L. N. MISHRA): (a) to (c) A statement is laid on the Table of the House.

STATEMENT

(a) and (b)* A tentative scheme for making available to Government employees foodgrains and certain other essential commodities at subsidised prices through a chain of co-operative stores or fair price shops was discussed with representatives of employees. It has, however, not been pursued as it was not received well and the indication was that, even if implemented, the scheme would not do away with the necessity of paying dearness allowance in cash.

(c) The All-India Working Class Consumers Price Index stood at 115 (base 1949=100) when the Second Pay Commission made its recommendations. In accordance with these recommendations, the rates of dearness allowance have been reviewed and revised each time the 12-monthly average of the Index rose by 10 points. It is not possible to indicate precisely the extent of increase in the cost of living Index which has not been set off by these increases because the various fringe benefits admissible in addition to dearness allowance, such as house rent allowance, medical reimbursement, educational assistance, etc., also absorb a portion of the price rise which is reflected in the Index movement. Without taking these additional benefits into account, the percentage of neutralisation effected by the dearness allowance now admissible is as follows:—

Pay slab (Rs.)	Rate of D.A. (Rs.)	Percentage of neutralisation for the total rise in Index level (per cent)
70—110	38	83.5
110—149	58	81.1
150—209	76	77.9
210—399	93	68.1
400—600	100	38.46

For those drawing pay above Rs. 600, the flat rate of Rs. 100 p.m. is allowed, *ad hoc*.

NOTE.—The percentages indicated above relate to the total rise in the Index level upto 165. The percentages adopted on the last occasion for the rise of 10 points were 75 per cent. for the first 3 slabs and 60 per cent for the fourth slab.

FOURTH PLAN DRAFT

*79. SHRI N. R. M. SWAMY :
SHRI RAM SINGH :
SHRI BABUBHAI M. CHINAI:
SHRI M. S. GURUPADA-
SWAMY :

Will the Minister of PLANNING AND SOCIAL WELFARE be pleased to state :

(a) when the draft outline of the Fourth Plan is likely to be presented to the National Development Council;

(b) whether there will be a change in the Plan outlay and priorities as a result of the rupee devaluation; and

(c) if so, the details thereof?

THE MINISTER OF PLANNING AND SOCIAL WELFARE (SHRI ASOKA MEHTA) : (a) to (c) The Draft Outline of the Fourth Five Year Plan is likely to be presented to the National Development Council on August 20, 1966 and thereafter, it will be placed before Parliament. Certain changes are likely to be made in the Plan outlay, as a result of devaluation. As the Draft Outline is still in preparation, it is not possible to give the details.

OFFICIAL RESIDENCE FOR P.M.

*80. DR. (MRS.) MANGLADEVI TALWAR : Will the Minister of WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether any house has since been selected as an official residence for the Prime Minister; and

(b) if not, the reasons thereof?